

[*Translation*]

News-item 'Dilli Rajya Khanij Vikas Nigam'

5776. SHRI RAM AWADH:
DR. BENGALI SINGH:
SHRI SHIV SHARAN VERMA:

Will the Minister of STEEL AND MINES be pleased to state.

(a) whether attention of Government has been drawn to news-item appearing in 'Jansatta' dated 21st March, 1990 under the caption 'Dilli Rajya Khanij Vikas Nigam Kali Kamai Ki Khan';

(b) if so, the whether Government have conducted any inquiry in the matter; and

(c) if so, the details thereof and action taken by Government against the persons found guilty?

THE MINISTER OF STEEL AND MINES AND MINISTER OF LAW AND JUSTICE (SHRI DINESH GOSWAMI): (a) Yes, Sir.

(b) and (c). The Delhi Administration have enquired into the matter. Certain irregularities regarding the violation of sand mining permits issued to the Delhi State Mineral Development Corporation have come to the notice of the Administration and suitable corrective measures have been taken.

[*English*]

Proposal to hold Parliamentary Election in Assam

5777. SHRI CHITTA BASU: Will the Minister of LAW AND JUSTICE be pleased to state:

(a) the hindrances in holding early Parliamentary election in Assam; and

(b) when the elections in Assam are likely to be held?

THE MINISTER OF SURFACE TRANSPORT AND MINISTER OF COMMUNICATION (SHRI K.P. UNNIKRIISHNAN): (a) The Election Commission has received complaints about the correctness of the electoral rolls in the State of Assam which could be published only on 23rd December, 1989 due to the sensitive nature of the task and the need for adopting a cautious approach. These complaints are being looked into.

(b) The Commission will consider a suitable programme for holding the election after the process of finalising the electoral rolls is completed, which is expected shortly.

[*Translation*]

Mini Steel Plant in Ghazipur (UP)

5778. SHRI JAGDISH SINGH KUSHWAHA: Will the Minister of STEEL AND MINES be pleased to state:

(a) whether Union Government propose to set up a Mini Steel Plant in Dildarnagar area in Ghazipur, Uttar Pradesh; and

(b) if so, the details thereof?

THE MINISTER OF STEEL AND MINES AND MINISTER OF LAW AND JUSTICE (SHRI DINESH GOSWAMI): (a) and (b). SAIL have been advised to explore possibility for setting up of a cold formed section project in U.P. in co-operation with the Pradeshiya Industrial and Investment Corporation of U.P. Ltd. (PICUP) preferably in Ghazipur District. SAIL have accordingly asked M/s. PICUP to prepare a Techno-economic Feasibility Report (TEFR) for the said project. Further action will be taken by SAIL on receipt of the TEFR from M/s. PICUP.